COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 16 of 2014

Dated : 24th July, 2014

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

D.P. Chirania ... **Appellant(s)**

Versus

Rajasthan Electricity Regulatory Commission ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. D.P. Chirania
Mr. Pradeep Misra
Mr. Daleep Kumar Dhayani

Counsel for the Respondent(s) : Mr. R.K. Mehta &
Ms. Kamaljit Kaur for R-1

ORDER

At the request of the learned counsel for the appellant, post the matter for hearing on **19th August, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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